

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:508  
ANSWERED ON:28.07.2010  
SPECIAL STATUS STATES  
Mandal Shri Mangani Lal;Singh Smt. Meena

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of States accorded special status and the condition/criteria under which they are being accorded the special status during the last three years;
- (b) whether the demand for grant of special category status by the State Government of Bihar is still pending; and
- (c) if so, the reasons for pendency and the time by which the status is likely to be granted to Bihar?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a): During the last three years 2007-08 to 2009-10, Special Category Status for allocation of Central Assistance to State Plans has not been accorded to any State.

(b) and (c): The request of the Government of Bihar for Special Category Status is under examination.